

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/11874/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding Officer/ Member,
M.A.C.T., Nalbari

Dated Guwahati, the 7th December, 2022.

Sub:- **Restricted holiday.**

Ref:- Your letter No. MACT/N/429 dtd. 01.12.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 05.12.2022, along with station leave permission, with the official vehicle, at own cost, from the evening of 03.12.2022 till the morning of 06.12.2022**, has been granted. The District & Sessions Judge, Nalbari and in his absence the in-charge District & Sessions Judge, Nalbari would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/11875-11876/A dated , 07-12-2022

Copy to

1. The District & Sessions Judge, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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